

2017
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 4741 - A

Dated, Calcutta, the 8th September, 2017

**From : Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To :

- 1) The District Judge of all Districts
including Andaman & Nicobar Islands**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Members of the Registry, The Hon'ble High Court at Calcutta**
- 7) Director, West Bengal Judicial Academy**

Sub. : Filling up the post of Chairperson in the Airport Appellate Tribunal under Ministry of Civil Aviation, Government of India.

Sir,

With reference to the subject captioned above, I am directed to inform that Ministry of Civil Aviation, Government of India vide their letter No. AV-24012/1/2017-AAI dated 07.08.2017 has intimated that a Vacancy Circular regarding filling up of the post of Chairperson in the Airports Appellate Tribunal alongwith application form etc. has been uploaded in the website viz. www.civilaviation.gov.in.

Accordingly, it is requested to cause informing all the Members of West Bengal Judicial Service in your respective control to visit the said website of the Ministry of Civil Aviation and if willing and eligible as per criteria mentioned in the said circular, they may download the contents and send the filled-in application form alongwith requisites, as sought for, to reach the office of the undersigned **on or before 13.09.2017**, for further necessary action in the matter.

Yours faithfully,

Sd/-

Registrar (Judicial Service)